

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 206**  
**(IB)-794(ND)2018**  
**CA-1625/2019, IA-5625/2020, IA-5545/2021**

**IN THE MATTER OF:**

**M/s. Insynergy Supply Chain Solution Pvt. Ltd.** ... **Applicant**

**Versus**

**M/s. Easytech Global Pvt. Ltd.** ... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 26.09.2022**

**CORAM:**

**SHRI. BACHU VENKAT BALARAM DAS,**  
**HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

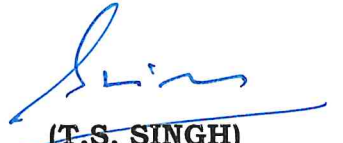
**PRESENT:**

**For Indian Overseas Bank** : Advocate Gautam Singhal & Rajat Chaudhary

**For the Liquidator** : Mr. Varun Sharma, Adv. Vanshika Gupta, Adv. and Shivam Goel, Adv.

**ORDER**

Due to paucity of time, the matter is re-notified to 14.11.2022.

  
**(T.S. SINGH)**  
**COURT OFFICER**